

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-1295/ND/2019
IA/2946/2021

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd

Vs.

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. & Ors

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.07.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of applicant. List the matter on **12.08.2021**.

-Sd-

**(K.K. VOHRA)
MEMBER (T)**

-Sd- Ra

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**